

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 76/MP/2015**

Subject : Petition under Regulation 15 (1) of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 for approval of Renovation and Modernization proposal in respect of Bairasiul Power Station.

Date of hearing : 23.2.2016

Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Petitioner : NHPC Limited

Respondents : Punjab State Power Corporation Limited and others.

Parties present : Shri A.K. Pandey, NHPC  
Ms. Shubhalakshmi Gupta, NHPC

**Record of Proceedings**

The representative of the petitioner submitted that as per the Commission's direction dated 23.7.2015, CEA has submitted its report regarding Renovation and Modernization for life extension of Bairasuil Power Station. The representative of the petitioner further submitted that CEA has vetted the cost of R&M works and has approved the revised design energy of 708.59 MU. He requested the Commission to approve R&M proposal in respect of Bairasuil Power Station.

2. After hearing the representative of the petitioner, the Commission reserved the order in the petition.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Law)**